

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-21/2008(Pt.)/4832/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Hirendra Kashyap,  
District & Sessions Judge, Tirap,  
Khonsa, Arunachal Pradesh.

Dated Guwahati, 5<sup>th</sup> October, 2021.

Sub:- Casual leave with station leave permission.

Ref:- Email Dated 01.10.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for availing **casual leave for five days on from 04.10.2021 to 08.10.2021 along with station leave permission**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT.REGISTRAR (VIGILANCE)**

4834  
**Memo NO.HC.VII-21/2008(Pt.)/48337A, dated 5.10.2021**

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

Sd/-  
**JT.REGISTRAR (VIGILANCE)**